

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.



ORDER

The following transfers & postings are made in official exigency with immediate effect :-

S.No.	Name of Officials (Sh.)	From	To
1	Praveen Kumar EC- 13260	SJA/ Reader in the C/o Ms. Pooja Aggarwal, Ld. POLC.	SJA/ Branch Incharge, Record Room & Digitization Cell, RADC.
2	Roshan Kumar EC- 77323263	SJA/ Branch Incharge, Record Room & Digitization Cell, RADC.	SJA/ Reader in the C/o Ms. Pooja Aggarwal, Ld. POLC.

Note :- Sh. Praveen Kumar, SJA shall look after the work as Link PIO in addition to the work assigned to him as above, in the absence of Ms. S. Sreelata.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.

Chandna

(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi.

122D-140D
No.: _____/F.7/P&T/Admn/RADC/2024

Dated, Delhi the 06.01.2024

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. II Central District, THC, Delhi.
4. The concerned Officers/ officials.
5. PS to the undersigned.
6. The Branch In charge, Computer Branch, RADC for being uploaded on the official website
7. The Dealing Official, LAYERS seat, THC, Delhi.
8. The Dealing Official T&P -II, Personal File/ACR/Leave/Website Committee, THC, Delhi.

Chandna

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

